

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A.NO.431/2000 in OA NO.450/2000

This the 6th day of February, 2001

HON'BLE Mr. JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN(J)

1. Mrs.Keshari Devi,
W/o Late Shri S.N.Jha,
H.No.1434, Sector 5, R.K.Puram,
New Delhi,
2. Shri Prasana Kumar,
H.No.1434, Sector 5, R.K.Puram,
New Delhi.

.. APPLICANTS

Versus

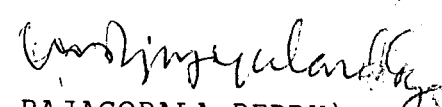
1. Union of India, through its
Secretary, Ministry of Planning,
Yojana Bhawan,
New Delhi 110 001,
2. The Director,
National Sample Survey Organisation,
PWD, Department of Statistics,
(Field Operation Division),
G Block, 3rd floor, Pushpa Bhawan,
Madangir Road,
New Delhi 110 062.

.. RESPONDENTS

O R D E R

Hon'ble Mr Justice V.Rajagopala Reddy, Vice Chairman (J)

A perusal of my order shows that the M.A.No. 977/2000 said to have been filed by the applicant for condonation of the delay was not drawn to my attention either by the counsel for the applicant or by the Court Officer and the O.A. was dismissed on limitation without considering the grounds taken in the M.A. explaining the delay. Thus prima facie I am of the view that an error was crept in the order. Hence the order passed by me has to be recalled. Consequently, the order may have to be recalled. Post before the Court.


(JUSTICE V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)